

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2017**

**Dated: 10<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Gama Infracorp Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s)

: Ms. Divya Chaturvedi  
Mr. Aditya Ganju

Counsel for the Respondent(s)

: Mr. Buddy A Ranganadhan for R-1

**ORDER**

Admit. Issue notice to the Respondents returnable on 05.12.2017.  
Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1.  
Dasti, in addition, is permitted.

List the matter on **05.12.2017.** In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*